

POST OFFER PUBLIC ANNOUNCEMENT

for the attention of the Shareholders of

IMP FINANCE LIMITED

Registered Office : Advent, 7th Floor, Gen. J. Bhosale Marg, Nariman Point, Mumbai - 400 021.

The details subsequent to the Offer made vide Public Announcement dated **18 April 2006 ("PA")**, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **MATRIX ENERGY SOLUTIONS PRIVATE LIMITED** (the "**Acquirer**") to acquire up to 49,900 fully paid up equity /voting share capital representing 20.04% of the equity/ voting share capital of **IMP Finance Limited** at offer price of Rs. 14.00 (Rupees Forteen only) per fully paid equity share of Rs. 10/- each payable in cash (the "**Offer**") are as under:

- 1 Name of the Target Company : IMP FINANCE LIMITED
- 2 Name of Acquirer(s), including PACs : MATRIX ENERGY SOLUTIONS PRIVATE LIMITED
- 3 Name of Manager to the Offer : CHARTERED CAPITAL & INVESTMENT LIMITED
- 4 Name of the Registrar to the Offer, if any : INTIME SPECTRUM REGISTRY LIMITED

5 Offer Details

- a. Date of opening of the Offer : Friday, June 09, 2006
- b. Date of closure of the Offer : Wednesday, June 28, 2006

6 Details of the acquisition

Sr.No.	Item	Proposed in the Offer Document		Actual	
1	Offer Price	Rs.14.00		Rs.14.00	
2	Share holding of Acquirer (No. & %) before Share Purchase Agreement (SPA) / MOU	Nil		Nil	
3	Shares acquired through SPA / MOU (No. & %)	186600* 74.94%		186600 74.94%	
4	Shares acquired in the Open Offer	49900 20.04%		0 0.00%	
5	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.6,98,600.00		Rs.Nil	
6	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)				
	6.1 Price of the shares acquired	Not Applicable		Not Applicable	
	6.2 No of shares acquired	Not Applicable		Not Applicable	
	6.3 % of shares acquired	Not Applicable		Not Applicable	
7	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	186750* 75.00%		186600 74.94%	
8	Pre & Post-Offer share holding of Public (No. & %),(other than acquirer)	Pre Offer 62400 25.06%	Post Offer 62250 25.00%	Pre Offer 62400 25.06%	Post Offer 62400 25.06%

* Shares to be acquired under MOU is to be reduced to the extent of shares acquired under this open offer, to ensure that the post offer holding of acquirer should not go beyond 75%.

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders : No interest Paid along with details thereof
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirer Matrix Energy Solutions Private Limited accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 Since no shareholders tendered their shares in the Offer, hence there is no payment has been made.
- 13 **This Public Announcement is being issued on behalf of the Acquirer, MATRIX ENERGY SOLUTIONS PRIVATE LIMITED having registered office at G-26, NDSE Part 1, 3rd Floor, New Delhi-110049., by the Manager to the Offer, M/s Chartered Capital & Investment Limited.**

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 CHARTERED CAPITAL & INVESTMENT LIMITED Contact Person: Mr. Deepak Singhvi 301, Camy House, Cawasji Hormusji Street, Marine Lines, Mumbai - 400 002 Tel Nos.: 022-2200 4271 Fax No.: 022-2200 4273 Email: mumbai@charteredspectrum.net	INTIME SPECTRUM REGISTRY LIMITED Contact Person: Ms. Awani Punjani C-13, Pannalal Silk Mill Compound, L.B.S. Marg Bhandup (W) Mumbai – 400 078. Tel Nos. : 022-25960320 Fax No: 022-25960329 email : impfinanceoffer@intimespectrum.com

Place : MUMBAI

Dated : July 06, 2006